

**2019**  
**High Court, Appellate Side**  
**Calcutta**

No. 462-A

Dated, Calcutta the 28<sup>th</sup> January, 2019

**From: Sri Bibhas Ranjan De,**  
**Registrar (Judicial Service)**  
**High Court, Appellate Side,**  
**Calcutta.**

**To :** (i) **All the District Judges of West Bengal**  
(ii) **Chief Judge, City Civil Court/City Sessions Court/  
Presidency Small Causes Court, Calcutta**  
(iii) **The Member Secretary, State Legal Services Authority,  
West Bengal, City Civil Court Building, Calcutta.**

**Sub: Nomination of judicial officers for undergoing One Day Non-Residential Training on  
Mediation and sensitization programme for the referral judges/judicial officers of West  
Bengal, starting from 1<sup>st</sup> February, 2019 at West Bengal Judicial Academy**

**S i r,**

I am directed to forward herewith a set of 5 (five) lists for the days on 01.02.19, 02.02.19, 08.02.19, 15.02.19 & 22.02.19 in the month of February, 2019, each containing the name of 30 WBSJ Officers as nominated by this Hon'ble Court (collectively marked 'A') for their participation in the One-day Non-Residential Training on Mediation & Sensitization Programme as organized by the Hon'ble Mediation and Conciliation Project Committee, Supreme Court of India, to be held at the West Bengal Judicial Academy, Calcutta.

In doing so, I am to state that the Hon'ble Court, while nominating, has also been pleased to allow the participating Officers of the adjoining districts viz. Kolkata, Howrah, Hooghly, North 24-Parganas, South 24-Parganas, Purba Medinipur, Paschim Medinipur, Nadia, Purba & Paschim Bardhaman and those from the far off districts viz. Darjeeling, Kalimpong, Jalpaiguri, Cooch Behar, Uttar Dinajpur, Dakshin Dinajpur, Malda, Murshidabad, Purulia, Bankura and Birbhum, to leave their respective station as mentioned in the respective lists pre-ensuring no inconvenience in the judgeship and to remain away therefrom till joining back soon after the programme is over and their such absence may be treated as "Leave on Duty" for the exclusive purpose of attending the programme as scheduled.

You are, therefore, requested to take a note of the above and to communicate the concerned Officers posted in your judgeship, making it convenient for you and other Officers to avail themselves of the **Station Leave** and **Leave on Duty** as granted by the Hon'ble Court, facilitating to attend the programme as scheduled.

The list for further nomination in the subsequent months shall be forwarded in due course of time.

The matter is important and urgent.

Yours faithfully,

Sd/-

Enclo: as stated

**Registrar (Judicial Service)**

**Memo No. 463-A**

Copy forwarded to **Director, West Bengal Judicial Academy, AA-III/B-10, Rajarhat, New Town, Kolkata - 700160** for information and necessary action.

Sd/-

Enclo : list of nominated officers (5 pages)

**Registrar (Judicial Service)**

Programme	Name of the judicial officers with designation belonging to the West Bengal Judicial Service, nominated as referral Judges for participation in the Training Programme
<p><b>One Day non-residential Training on Mediation &amp; Sensitization Programme for the referral Judges/Judicial Officers of West Bengal</b></p> <p><b>Date: 01.02.2019</b> (30 officers)</p> <p><b>Venue:</b> West Bengal Judicial Academy at AA-III/B-10, Rajarhat, New Town, Kolkata-160</p> <p><b>Reporting Time : 8:30 A.M.</b></p>	<ol style="list-style-type: none"> <li>1. Sri Pulak Kumar Tewari, Judge, Bench-3, City Civil Court, Calcutta</li> <li>2. Sri Prasad Kumar Roy, Judge, Bench-4, City Civil Court, Calcutta</li> <li>3. Sri Sriddharta Kanjilal, Chief Judge, City Sessions Court, Calcutta</li> <li>4. Smt. Chaitali Chatterjee, District Judge, Hooghly</li> <li>5. Sri Bijoyesh Ghosal, ADJ, 1<sup>st</sup> Court, Barasat, North 24-Parganas</li> <li>6. Mir Rashid Ali, ADJ, 2<sup>nd</sup> Court, Barrackpore, North 24-Parganas</li> <li>7. Smt. Sutapa Saha, ADJ, 8<sup>th</sup> Court, Alipore, South 24-Parganas</li> <li>8. Sri Abhiram Barman, ADJ, FTC, Chandannagar, Hooghly</li> <li>9. Sri Baishnab Sarkar, ADJ, FTC-4, Barasat, North 24-Parganas</li> <li>10. Sri Tapas Chandra Das, ADJ, FTC-1, Barrackpore, North 24-Pgs.</li> <li>11. Smt. Asima Pal, ADJ, FTC-1, Alipore, South 24-Parganas</li> <li>12. Smt. Debasree Lahiri, CJ(SD), Addl. Court, Hooghly, Sadar.</li> <li>13. Sri Debdeep Manna, CJ(SD), 2<sup>nd</sup> Court, Sadar, Howrah</li> <li>14. Sri Protayi Chowdhury, Registrar, District Judge's Court, Howrah</li> <li>15. Sri Monodeep Dasgupta, ACMM, Kolkata</li> <li>16. Smt. Shrutirupa Ghosh (Majhi), Judge, Bench-3, PSCC, Calcutta</li> <li>17. Sri Sujoy Bal, ACJM, Kalyani, Nadia</li> <li>18. Sri Sanjay Naskar, CJ(SD), 2<sup>nd</sup> Court, Barasat, North 24-Parganas</li> <li>19. Smt. Sathi Mukherjee, CJ(SD), 2<sup>nd</sup> Court, Alipore, South 24-Pgs.</li> <li>20. Sri Hidayatullah Bhutia, CJ(SD), 6<sup>th</sup> Court, Alipore, South 24-Pgs.</li> <li>21. Sri Jewel Chanda, CJ(JD), 1<sup>st</sup> Court, Howrah</li> <li>22. Smt. Sweety Yadav, Judl. Magistrate, Municipal Court, Howrah</li> <li>23. Ms. Riha Trivedi, CJ(JD), 1<sup>st</sup> Court, Chinsurah, Hooghly</li> <li>24. Ms. Najmus Sahar, CJ(JD), 2<sup>nd</sup> Court, Chandannagar, Hooghly</li> <li>25. Sri Arnab Roy Chowdhury, JM, 3<sup>rd</sup> Court, Serampore, Hooghly</li> <li>26. Sri Dibyendu Das, CJ(JD), 2<sup>nd</sup> Court, Barasat, North 24-Parganas</li> <li>27. Sri Kaushik Kundu, CJ(JD), Barrackpore, North 24-Parganas</li> <li>28. Sri Joydeep Bhattacharya, JM, Bidhannagar, North 24-Parganas</li> <li>29. Sri Atin Malik, CJ(JD), 1<sup>st</sup> Court, Alipore, South 24-Parganas</li> <li>30. Sri Uttam Das, JM, 1<sup>st</sup> Court, Alipore, South 24-Parganas</li> </ol>

\* **General Direction** : The above named participating officers from the adjoining districts viz. **Kolkata, Howrah, Hooghly, North & South 24-Pgs., Purba & Paschim Medinipur, Nadia, Purba Bardhaman and Paschim Bardhaman** are allowed to leave their respective station on **31<sup>st</sup> January, 2019 after court hours** while those from the far off districts viz. **Darjeeling, Kalimpong Jalpaiguri, Cooch Behar, Uttar & Dakshin Dinajpur, Malda, Birbhum, Murshidabad, Purulia and Bankura** are allowed to leave their respective station on **30<sup>th</sup> January, 19 after court hours**, all pre-ensuring no inconvenience in their judgships and to remain away therefrom till joining back soon after the programme is over and their such **absence may be treated as "Leave on Duty"**

Programme	Name of the judicial officers with designation belonging to the West Bengal Judicial Service, nominated as referral Judges for participation in the Training Programme
<p data-bbox="152 239 496 446"><b>One Day non-residential Training on Mediation &amp; Sensitization Programme for the referral Judges/Judicial Officers of West Bengal</b></p> <p data-bbox="215 502 428 575"><b>Date : 02.02.2019</b> (30 officers)</p> <p data-bbox="152 634 496 795"><b>Venue:</b> West Bengal Judicial Academy at AA-III/B-10, Rajarhat, New Town, Kolkata-160</p> <p data-bbox="245 852 448 924"><b>Reporting Time :</b> <b>8:30 A.M.</b></p>	<ol style="list-style-type: none"> <li>1. Sri Ashis Deb, Judge, Bench-8, City Civil Court, Calcutta</li> <li>2. Sri Chakarlal Sinha, Judge, Bench-9, City Civil Court, Calcutta</li> <li>3. Sri Sankar Mani Tripathi, Judge, Bench-1, City Sessions Court, Calcutta</li> <li>4. Sri Manas Ranjan Sanyal, ADJ, 2<sup>nd</sup> Court, Chinsurah, Hooghly</li> <li>5. Sri Dulal Chandra Kar, ADJ, 2<sup>nd</sup> Court, Barasat, North 24-Pgs.</li> <li>6. Sri Jeetendra Gupta, ADJ, 1<sup>st</sup> Court, Barrackpore, North 24-Pgs.</li> <li>7. Smt. Sarbani Mallik Chattopadhyay, ADJ, 1<sup>st</sup> Court, Howrah</li> <li>8. Sri Indranil Adhikary, ADJ, 3<sup>rd</sup> Court, Alipore, South 24-Pgs.</li> <li>9. Sri Sujay Sengupta, ADJ, 4<sup>th</sup> Court, Alipore, South 24-Parganas</li> <li>10. Sri Arup Kumar Das, ADJ, FTC-3, Basirhat, North 24-Parganas</li> <li>11. Sri Alok Kr. Chowdhury, ADJ, Durgapur, Paschim Bardhaman</li> <li>12. Sri Gour Sundar Banerjee, ADJ, FTC-3, Krishnanagar, Nadia</li> <li>13. Smt. Gladys Bomjan, CJ(SD), 2<sup>nd</sup> Addl. Court, Sadar, Purba Bardhaman</li> <li>14. Smt. Kusumika Dey Mitra, ACJM, Kalna, Purba Bardhaman</li> <li>15. Sri Sujay Kumar Sarkar, ACJM, Durgapur, Paschim Bardhaman</li> <li>16. Sri Mrinal Kanti Mondal, ACJM, Serampore, Hooghly</li> <li>17. Sri Pradip Kumar Adhikary, Sr. Municipal Magistrate, Kolkata</li> <li>18. Sri Bikash Lama, CJ(SD), Ranaghat, Nadia</li> <li>19. Sri Debasish Santra, ACJM, Bongaon, North 24-Parganas</li> <li>20. Smt. Rimpa Roy, CJ(SD), 4<sup>th</sup> Court, Alipore, South 24-Parganas</li> <li>21. Smt. Sreeparna Routh, CJ(JD), 2<sup>nd</sup> Court, Howrah</li> <li>22. Sri Sourav Kumar Jana Roy, JM, 1<sup>st</sup> Court, Howrah</li> <li>23. Sri Suryatapa Mitter, CJ(JD), 1<sup>st</sup> Court, Uluberia, Howrah</li> <li>24. Smt. Koel Pradhan, CJ(JD), 2<sup>nd</sup> Court, Chinsurah, Hooghly</li> <li>25. Sri Subhajit Rakshit, JM, 2<sup>nd</sup> Court, Chinsurah, Hooghly</li> <li>26. Smt. Shukti Tapaswi, CJ(JD), 1<sup>st</sup> Court, Chandannagar, Hooghly</li> <li>27. Smt. Srinita Das, MM, 6<sup>th</sup> Court, Calcutta</li> <li>28. Sri Samaresh Bera, MM, 7<sup>th</sup> Court, Calcutta</li> <li>29. Smt. Pinki Rani Das, CJ(JD), 2<sup>nd</sup> Court, Alipore, South 24-Pgs.</li> <li>30. Sri Parijat Chakraborty, JM, 2<sup>nd</sup> Court, Alipore, South 24-Pgs.</li> </ol>

\* **General Direction :** The above named participating officers from the adjoining districts viz. **Kolkata, Howrah, Hooghly, North & South 24-Pgs., Purba & Paschim Medinipur, Nadia, Purba Bardhaman and Paschim Bardhaman** are allowed to leave their respective station on **01<sup>st</sup> February, 2019 after court hours** while those from the far off districts viz. **Darjeeling, Kalimpong, Jalpaiguri, Cooch Behar, Uttar & Dakshin Dinajpur, Malda, Birbhum, Murshidabad, Purulia and Bankura** are allowed to leave their respective station on **31<sup>st</sup> January, 19 after court hours**, all pre-ensuring no inconvenience in their judgeships and to remain away therefrom till joining back soon after the programme is over and their such **absence may be treated as "Leave on Duty"**

Programme	Name of the judicial officers with designation belonging to the West Bengal Judicial Service, nominated as referral Judges for participation in the Training Programme
<p data-bbox="152 239 496 446"><b>One Day non-residential Training on Mediation &amp; Sensitization Programme for the referral Judges/Judicial Officers of West Bengal</b></p> <p data-bbox="215 502 428 575"><b>Date : 08.02.2019</b> (30 officers)</p> <p data-bbox="152 631 496 809"><b>Venue:</b> West Bengal Judicial Academy at AA-III/B-10, Rajarhat, New Town, Kolkata-160</p> <p data-bbox="245 1008 448 1080"><b>Reporting Time :</b> <b>8:30 A.M.</b></p>	<ol style="list-style-type: none"> <li>1. Sri Sudipta Bhattacharjee, ADJ, Rampurhat, Birbhum</li> <li>2. Sri Dhananjay Kumar Singh, ADJ, 5<sup>th</sup> Court, Sadar, Paschim Medinipur</li> <li>3. Nayyar Azam Khan, ADJ, 1<sup>st</sup> Court, Jhargram, Paschim Medinipur</li> <li>4. Smt. Rai Chattopadhyay, District Judge, Nadia</li> <li>5. Sri Dev Kumar Sukul, ADJ, 1<sup>st</sup> Court, Purulia</li> <li>6. Sri Chinmay Chattopadhyay-I, ADJ, Raghunathpur, Purulia</li> <li>7. Sri Partha Sarathi Chatterjee, District Judge, Murshidabad</li> <li>8. Sri Samyajit Mukhopadhyay, ADJ, 3<sup>rd</sup> Court, Berhampore, Murshidabad</li> <li>9. Sri Bibhuti Narayan Singh, ADJ, FTC-3, Berhampore, Murshidabad</li> <li>10. Smt. Madhumita Roy-III, ADJ, FTC-2, Kandi, Murshidabad</li> <li>11. Smt. Dipali Srivastava (Sinha), ADJ, FTC-1, Paschim Medinipur</li> <li>12. Smt. Ali Biswas (Sarkar), ADJ, FTC-1, Contai, Purba Medinipur</li> <li>13. Sri Arjun Mukherjee, ADJ, FTC-2, Sadar, Purba Bardhaman</li> <li>14. Smt. Sangita Chatterjee, CJ(SD), Addl. Court, Sadar, Bankura</li> <li>15. Sri Sumit Adhikary, CJ(SD), Khatra, Bankura</li> <li>16. Sri Tito Rob, Registrar, District Judge's Court, Purba Bardhaman</li> <li>17. Sri Subrata Chatterjee, CJ(SD), Durgapur, Paschim Bardhaman</li> <li>18. Sri Prakash Chandra Barman, CJM, Suri, Birbhum</li> <li>19. Sri Parag Neogi, CJ(SD), 2<sup>nd</sup> Court, Rampurhat, Birbhum</li> <li>20. Smt. Moon Chakraborty, CJ(SD), 1<sup>st</sup> Court, Berhampore, Murshidabad</li> <li>21. Sri Goutam Naskar, CJ(JD), 1<sup>st</sup> Court, Sadar, Bankura</li> <li>22. Smt. Alakananda Sarkar, JM, 7<sup>th</sup> Court, Sadar, Bankura</li> <li>23. Sri Rajarshi Mukherjee, CJ(JD), 1<sup>st</sup> Court, Sadar, Purba Bardhaman</li> <li>24. Sri Amartya Chakraborty, JM, 3<sup>rd</sup> Court, Sadar, Purba Bardhaman</li> <li>25. Smt. Unnita Panti, CJ(JD), 1<sup>st</sup> Court, Berhampore, Murshidabad</li> <li>26. Smt. Sudipa Banerjee, JM, 3<sup>rd</sup> Court, Berhampore, Murshidabad</li> <li>27. Sri Atanu Mondal, CJ(JD), 1<sup>st</sup> Court, Krishnanagar, Nadia</li> <li>28. Smt. Ritwika Mohanta, JM, 6<sup>th</sup> Court, Krishnanagar, Nadia</li> <li>29. Sk. Karim Box, CJ(JD), Sadar, Purulia</li> <li>30. Sri Arvind Gourisaria, JM, 2<sup>nd</sup> Court, Raghunathpur, Purulia</li> </ol>

\* **General Direction :** The above named Participating officers from the adjoining districts viz. **Kolkata, Howrah, Hooghly, North & South 24-Pgs., Purba & Paschim Medinipur, Nadia, Purba Bardhaman, Paschim Bardhaman** are allowed to leave their respective station on **7<sup>th</sup> February, 2019 after court hours** while those from the far off districts viz. **Darjeeling, Kalimpong, Jalpaiguri, Cooch Behar, Uttar & Dakshin Dinajpur, Malda, Birbhum, Murshidabad, Purulia and Bankura** are allowed to leave their respective station on **6<sup>th</sup> February, 19 after court hours**, all pre-ensuring no inconvenience in their judgeships and to remain away therefrom soon after the programme is over and their such **absence may be treated as "Leave on Duty"**

Programme	Name of the judicial officers with designation belonging to the West Bengal Judicial Service, nominated as referral Judges for participation in the Training Programme
<p data-bbox="151 303 492 513"><b>One Day non-residential Training on Mediation &amp; Sensitization Programme for the referral Judges/Judicial Officers of West Bengal</b></p> <p data-bbox="228 567 440 639"><b>Date : 15.02.2019</b> (30 officers)</p> <p data-bbox="151 701 492 870"><b>Venue:</b> West Bengal Judicial Academy at AA-III/B-10, Rajarhat, New Town, Kolkata-160</p> <p data-bbox="228 1077 440 1150"><b>Reporting Time :</b> <b>8:30 A.M.</b></p>	<ol data-bbox="548 303 1382 1647" style="list-style-type: none"> <li>1. Sri Partha Pratim Dutta, ADJ, 4<sup>th</sup> Court, Sadar, Purba Bardhaman</li> <li>2. Sri Tapan Kumar Mondal, ADJ, Kalna, Purba Bardhaman</li> <li>3. Sri Raja Ray, ADJ, 2<sup>nd</sup> Court, Durgapur, Paschim Bardhaman</li> <li>4. Sri Sovan Kumar Mukhopadhyay, ADJ, 1<sup>st</sup> Court, Asansol, Paschim Bardhaman</li> <li>5. Sri Somesh Chandra Pal, ADJ, 1<sup>st</sup> Court, Suri, Birbhum</li> <li>6. Sri Pallab Roy Chowdhury, ADJ, 6<sup>th</sup> Court, Sadar, Paschim Medinipur</li> <li>7. Sri Dilip Kumar Das, ADJ, Ghatal, Paschim Medinipur</li> <li>8. Sri Subhrajit Basu, ADJ, 1<sup>st</sup> Court, Krishnanagar, Nadia</li> <li>9. Sri Ramesh Kumar Pradhan, ADJ, 2<sup>nd</sup> Court, Purulia</li> <li>10. Sri Jayanta Chakraborty, ADJ, 4<sup>th</sup> Court, Barhampore, Murshidabad</li> <li>11. Kazi Abul Hasem, ADJ, FTC-1, Jangipur, Murshidabad</li> <li>12. Sri Anil Kumar Prasad, ADJ, FTC, Haldia, Purba Medinipur</li> <li>13. Smt. Sulagna Dastidar, ADJ, FTC-2, Sadar, Paschim Medinipur</li> <li>14. Sri Abhijit De, ADJ, FTC-2, Barrackpore, North 24-Parganas</li> <li>15. Sri Deb Kumar Goswami, CJ(SD), Kalna, Purba Bardhaman</li> <li>16. Sri Bishal Mangrati, ACJM, Katwa, Purba Bardhaman</li> <li>17. Sri Biswanath Pramanik, ACJM, Suri, Birbhum</li> <li>18. Smt. Chandraprova Chakraborty, ACJM, Rampurhat, Birbhum</li> <li>19. Sri Fatik Chandra Mondal, CJ(SD), Arambagh, Hooghly</li> <li>20. Sri Amar Kishor Mahato, ACJM, Jangipur, Murshidabad</li> <li>21. Smt. Richa Gupta, CJ(JD), Addl. Court, Sadar, Bankura</li> <li>22. Smt. Leena Chatterjee, JM, 6<sup>th</sup> Court, Sadar, Bankura</li> <li>23. Smt. Uma Banerjee (Singha Roy), CJ(JD), Addl. Court, Suri, Birbhum</li> <li>24. Smt. Supriya Khan, JM, 3<sup>rd</sup> Court, Suri, Birbhum</li> <li>25. Sri Indranil Karmakar, CJ(JD), Bishnupur, Bankura</li> <li>26. Sri Prajjwal Ghosh, CJ(JD), 2<sup>nd</sup> Court, Sadar, Purba Bardhaman</li> <li>27. Sri Somnath Das, JM, 6<sup>th</sup> Court, Sadar, Purba Bardhaman</li> <li>28. Smt. Sweta Srivastava, CJ(JD), 1<sup>st</sup> Court, Arambagh, Hooghly</li> <li>29. Sri Pratyay Pal, CJ(JD), 2<sup>nd</sup> Court, Berhampore, Murshidabad</li> <li>30. Sri Arindam Chakraborty, CJ(JD), 1<sup>st</sup> Court, Lalbagh, Murshidabad</li> </ol>

\* **General Direction :** The above named Participating officers from the adjoining districts viz. **Kolkata, Howrah, Hooghly, North & South 24-Pgs., Purba & Paschim Medinipur, Nadia, Purba Bardhaman and Paschim Bardhaman** are allowed to leave their respective station on **14<sup>th</sup> February, 2018 after court hours** while those from the far off districts viz. **Darjeeling, Kalimpong, Jalpaiguri, Cooch Behar, Uttar & Dakshin Dinajpur, Malda, Birbhum, Murshidabad, Purulia and Bankura** are allowed to leave their respective station on **13<sup>th</sup> February, 19 after court hours**, all pre-ensuring no inconvenience in their judgeships and to remain away therefrom till joining back soon after the programme is over and their such **absence may be treated as "Leave on Duty"**

Programme	Name of the judicial officers with designation belonging to the West Bengal Judicial Service, nominated as referral Judges for participation in the Training Programme
<p><b>One Day non-residential Training on Mediation &amp; Sensitization Programme for the referral Judges/Judicial Officers of West Bengal</b></p> <p><b>Date : 22.02.2019</b> (30 officers)</p> <p><b>Venue:</b> West Bengal Judicial Academy at AA-III/B-10, Rajarhat, New Town, Kolkata-160</p> <p><b>Reporting Time : 8:30 A.M.</b></p>	<ol style="list-style-type: none"> <li>1. Sri Uttam Kumar Shaw, District Judge, Darjeeling</li> <li>2. Sri Asutosh Kumar Singh, ADJ, Kurseong, Darjeeling</li> <li>3. Sri Shyam Sundar Das, ADJ, 2<sup>nd</sup> Court,, Jalpaiguri</li> <li>4. Sri Gopal Karmakar, ADJ, Alipurduar, Jalpaiguri</li> <li>5. Sri Jayanta Koley, District Judge, Cooch Behar</li> <li>6. Sri Rajesh Singh, ADJ, Mekhliganj, Cooch Behar</li> <li>7. Md. Aqil Saifi, ADJ, Kalimpong</li> <li>8. Sri Sanjeev Kumar Sharma, ADJ, 3<sup>rd</sup> Court, Malda</li> <li>9. Sri Dwijendra Nath Ray Barman, Judge, Special Court-cum-ADJ, 1<sup>st</sup> Court, Raiganj, Uttar Dinajpur</li> <li>10. Syed Neyazuddin Azad, ADJ, 1<sup>st</sup> Court, Balurghat, Dakshin Dinajpur</li> <li>11. Smt. Mina Sarkar, ADJ, 5<sup>th</sup> Court, Sadar, Purba Bardhaman</li> <li>12. Sri Sandip Chowdhury, ADJ, 1<sup>st</sup> Court, Katwa, Purba Bardhaman</li> <li>13. Neyaz Alam, ADJ, 2<sup>nd</sup> Court, Asansol, Paschim Bardhaman</li> <li>14. Sri Bibhuti Khesang, ADJ, 4<sup>th</sup> Court, Paschim Medinipur</li> <li>15. Sri Sandip Kumar Manna, ADJ, Kandi, Murshidabad</li> <li>16. Smt. Mandakranta Saha, ADJ, FTC-2, Malda</li> <li>17. Smt. Hemantika Sundas, CJ(SD), Sadar, Cooch Behar</li> <li>18. Sri Basant Sharma, ACJM, Mekhliganj, Cooch Behar</li> <li>19. Sri Sujit Kumar Bandyopadhyay, ACJM, Siliguri, Darjeeling</li> <li>20. Smt. Purba Kundu, ACJM, 2<sup>nd</sup> Court, Alipurduar, Jalpaiguri</li> <li>21. Smt. Tamali Ghosh, CJ(JD), Addl. Court, Sadar, Cooch Behar</li> <li>22. Sri Bibek Tamang, CJ(JD)-cum-JM, Dinhat, Cooch Behar</li> <li>23. Sri Kingshuk Sadhukhan, JM, 3<sup>rd</sup> Court, Siliguri, Darjeeling</li> <li>24. Sri Rupendra Nath Bose, CJ(JD)-cum-JM, Mungpoo, Darjeeling</li> <li>25. Smt. Arunima Bhattacharya, JM, Buniadpur, Dakshin Dinajpur</li> <li>26. Sri Avik Kumar Chatterjee, CJ(JD), Alipurduar, Jalpaiguri</li> <li>27. Sri Sourav Hazra, JM, 3<sup>rd</sup> Court, Bishnupur, Bankura</li> <li>28. Mr. Jamshed Shaikh, CJ(JD), Khatra, Bankura</li> <li>29. Sri Sohan Mukhopadhyay, JM, Dubrajpur, Birbhum</li> <li>30. Smt. Amrita Dey, CJ(JD), 2<sup>nd</sup> Court, Durgapur, Paschim Bardhaman</li> </ol>

\* **General Direction :** The above named Participating officers from the adjoining districts viz. **Kolkata, Howrah, Hooghly, North & South 24-Pgs., Purba & Paschim Medinipur, Nadia, Purba Bardhaman, Paschim Bardhaman** are allowed to leave their respective station on **21<sup>st</sup> February, 2019 after court hours** while those from the far off districts viz. **Darjeeling, Kalimpong, Jalpaiguri, Cooch Behar, Uttar & Dakshin Dinajpur, Malda, Birbhum, Murshidabad, Purulia and Bankura** are allowed to leave their respective station **in the afternoon on 20<sup>th</sup> February, 19**, all pre-ensuring no inconvenience in their judgships and to remain away therefrom till joining back soon after the programme is over and their such **absence may be treated as "Leave on Duty"**

**2019**  
**High Court, Appellate Side**  
**Calcutta**

No. 464-A

Dated, Calcutta the 28<sup>th</sup> January, 2019

**From: Sri Bibhas Ranjan De,**  
**Registrar (Judicial Service)**  
**High Court, Appellate Side,**  
**Calcutta.**

**To : The Secretary,**  
**Judicial Department,**  
**Government of West Bengal,**  
**Writers' Buildings**  
**Kolkata- 700001**

**Sub: Nomination of judicial officers for undergoing One Day Non-Residential Training on Mediation and sensitization programme for the referral judges/judicial officers of West Bengal, starting from 1<sup>st</sup> February, 2019 at West Bengal Judicial Academy**

**S i r,**

I am directed to forward herewith a list containing the name of 30 WBJs Officers presently posted on deputation as nominated by this Hon'ble Court (marked 'A') for their participation in the One-day Non-Residential Training on Mediation & Sensitization Programme only for the day on 16.02.2019 as organized by the Hon'ble Mediation and Conciliation Project Committee, Supreme Court of India, to be held at the West Bengal Judicial Academy, Calcutta.

In doing so, I am to state that the Hon'ble Court, while nominating, has also been pleased to allow the participating Officers to leave their respective court/office as mentioned in the list pre-ensuring no inconvenience in the department concerned and to remain away therefrom till joining back soon after the programme is over and their such absence may be treated as "Leave on Duty" for the exclusive purpose of attending the programme as scheduled.

You are, therefore, requested to communicate the concerned Officers posted on deputation, making it convenient for the Officers to avail themselves of the **Station Leave** and **Leave on Duty** as granted by the Hon'ble Court, to attend the programme as scheduled.

The list for further nomination in subsequent months shall be forwarded in due course of time.

The matter is important and urgent.

Yours faithfully,

Sd/-

Encl: as stated

**Registrar (Judicial Service)**

**Memo No. 465-A**

Copy forwarded to **Director, West Bengal Judicial Academy, AA-III/B-10, Rajarhat, New Town, Kolkata – 700160** for information and necessary action.

Sd/-

Encl : list of nominated officers (one page)

**Registrar (Judicial Service)**

Programme	Name of the judicial officers with designation belonging to the West Bengal Judicial Service, posted on deputation and nominated as referral Judges for participation in the Training Programme
<p><b>One Day non-residential Training on Mediation &amp; Sensitization Programme for the referral Judges/Judicial Officers of West Bengal</b></p> <p><b>Date : 16.02.2019</b> (30 officers)</p> <p><b>Venue:</b> West Bengal Judicial Academy at AA-III/B-10, Rajarhat, New Town, Kolkata-160</p> <p><b>Reporting Time : 8:30 A.M.</b></p>	<ol style="list-style-type: none"> <li>1. Smt. Arti Sharma Roy, Jt. Legal Remembrancer &amp; Ex-Officio Jt. Secretary, Government of West Bengal.</li> <li>2. Sri Arpan Kumar Chattopadhyay, Judge, 1<sup>st</sup> Special Court, Alipore, Survey Building, South 24-Parganas</li> <li>3. Smt. Sujata Kharga, Judge, 2<sup>nd</sup> Special Court, Calcutta</li> <li>4. Smt. Durga Khaitan, Member Secretary, SLSA, West Bengal</li> <li>5. Sri Partha Sarathi Mukhopadhyay, A.G.O.T., Govt. of West Bengal</li> <li>6. Sri Gopal Kumar Dalma, Judge, Industrial Tribunal, 4<sup>th</sup> Court, Calcutta</li> <li>7. Sri Debasish Halder, Judge, Industrial Tribunal, 9<sup>th</sup> Court, Durgapur, Paschim Bardhaman</li> <li>8. Sri Dharani Adhikary, Commissioner, Employees' Compensation, 1<sup>st</sup> Court, Calcutta</li> <li>9. Sri Sudipta Kumar De, Judge, Employees' Insurance Court, Calcutta</li> <li>10. Sri Pradip Kumar Panja, Registrar, West Bengal Human Rights Commission, Kolkata</li> <li>11. Smt. Jayashree Banerjee, Registrar, West Bengal Administrative Tribunal</li> <li>12. Sri Debasish Bandyopadhyay, Chief Legal Advisor to the Urban Development &amp; Municipal Affairs Department, Govt. of West Bengal, Kolkata</li> <li>13. Sri Subhankar Sen, Jt. Secretary (Law), Health &amp; Family Welfare Department, Government of West Bengal</li> <li>14. Smt. Sukla Sengupta, Appellate Authority, Metro Railway, Kolkata</li> <li>15. Salim Sahi, Chairman, West Bengal Wakf Tribunal</li> <li>16. Sri Jyotirmoy Chanda, Registrar, West Bengal Land Reforms &amp; Tenancy Tribunal</li> <li>17. Sri Anupam Mukherjee, Judge, CBI Court No. 1, City Sessions Court, Calcutta</li> <li>18. Sri Subhas Kumar Kar, Chairman, Appeal Committee, West Bengal Board of Primary Education</li> <li>19. Sri Santanu Jha, Registrar, West Bengal Taxation Tribunal, Kolkata</li> <li>20. Sri Subhra Shankar Bhatta, Registrar, National Green Tribunal, Kolkata Bench</li> <li>21. Sri Koustav Mookerjee, Deputy Director (Legal), Health &amp; Family Welfare Department, Govt. of West Bengal</li> <li>22. Smt. Bipasha Mondal, Deputy A.G.O.T., West Bengal.</li> <li>23. Smt. Soma Chakraborty, Deputy Registrar, West Bengal Taxation Tribunal</li> <li>24. Sri Sudip Bhattacharya, Law Officer, Directorate of Drugs Control, Health &amp; Family Welfare Deptt., Govt. of W.B., Kolkata</li> <li>25. Sri Soumen Sarkar, Deputy Registrar, West Bengal Administrative Tribunal</li> <li>26. Smt. Suparna Sarkar, Registrar, Family Court, Calcutta</li> <li>27. Sri Guru Das Biswas, Competent Authority, Metro Railway, Kolkata</li> <li>28. Sri Debanjan Ghosh, Deputy Registrar, West Bengal Human Rights Commission</li> <li>29. Sri Girijananda Jana, Law Officer, Transport Directorate, Govt. of West Bengal</li> <li>30. Smt. Juin Dutta, Principal Magistrate, Juvenile Justice Board, Howrah</li> </ol>

\* **General Direction :** The above named Participating officers from their Deputation assignments are allowed to leave their respective Court/Office **in the afternoon on 15<sup>th</sup> February, 2019 after Court/Office hours** pre-ensuring no inconvenience in the department concerned and all to remain away therefrom till joining back soon after the programme is over and their such **absence may be treated as "Leave on Duty"**

\*\* Communication to this effect is being sent to the Secretary, Judicial Department, Government of West Bengal for information to the officers posted on deputation.